

Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

MA No. 61/959/2020

In

TA No. 061/42/2020

This the 07th day of October, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Dr. Navneet Kaur

.....Applicant

(Advocate: Mr. Karman Singh Johal)

Versus

Union Territory of Jammu and Kashmir and others

.....Respondents

(Advocate: Mr. Rajesh Thappa, DAG)

ORDER

Delivered by Hon'ble Mr. Anand Mathur, Member (A),

1. It is a case of applicant - Dr. Navneet Kaur that she was selected and appointed to the post of Registrar in the discipline of Obstetrics and Gynaecology in the Government Medical College, Jammu. In this regard, Hon'ble High Court vide order dated 20.7.2020, copy of which is on record, directed the respondent No. 3 to allow the applicant to join to the post of Registrarship in the discipline of Obstetrics and

Gynaecology against which she has been selected and appointed vide selection list dated 26.06.2020.

2. The applicant in the present MA has averred that during the pendency of her OA, respondents have issued fresh notification vide advertisement dated 19.08.2020 for the post of Registrar in the discipline of Obstetrics and Gynaecology and that in case respondents to permit to go ahead with the selection, her case will be rendered infructuous. Therefore, she prays that one post of Registrar in the discipline of Obstetrics and Gynaecology may be reserved till final outcome of the legal proceeding initiated by her.
3. We have heard and considered the arguments of learned counsel for the parties and gone through the record.
4. At this stage interim direction is given to the respondents to reserve one post of Registrar in the discipline of Obstetrics and Gynaecology till the next date of hearing before the Bench on 12.10.2020.
5. Learned AAG to file detailed C.A. and objection within a period of seven days.
6. List on 12.10.2020.

(Mr. Anand Mathur)
Member(A)

(Rakesh Sagar Jain)
Member (J)

Manish/-